

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1646**  
ANSWERED ON- 15/03/2023

**IMPLEMENTATION OF RECOMMENDATION OF 7TH UGC PAY COMMISSION**

**1646 SMT. JEBI MATHER HISHAM:**

Will the Minister of EDUCATION be pleased to state:

- (a) names of the States which are yet to implement the recommendations contained in the 7th UGC Pay Commission of 2016;
- (b) the number of years upto which Central Government Grant is being provided to the States for implementing the recommendations of UGC Pay Commission;
- (c) how much amount has been given to Government of Kerala as Grant since 2016 till date; and
- (d) whether there is any arrear amount in respect of Central Government Grants to be given to Government of Kerala, if so, the details of arrear amount?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a): After taking into consideration the recommendations made by the Pay Review Committee of University Grants Commission (UGC), this Ministry formulated and circulated the scheme of revision of pay scales of teachers and equivalent cadres in universities and colleges on 02.11.2017 and 08.11.2017, for adoption by the State Governments. As per the guidelines of the scheme, the adoption of the scheme by the State Governments was optional. This Ministry has released an amount of Rs.2351 Crores to 9 States who have implemented the scheme and submitted complete proposal within given timeline.

(b): Under the said scheme, the Central Government provides financial assistance, by way of reimbursement, to State Government, to the extent of 50% of additional financial implication for the period from 01.01.2016 to 31.03.2019, due to implementation of the scheme.

(c) & (d): The reimbursement of 50% central share is subject to implementation of the scheme along with the conditions stipulated in the guidelines of the scheme. The proposal from the State Government of Kerala was received in this Ministry, however, the same was not complete, as per the scheme's guidelines. The last date for submission of complete proposal by the State Governments was 31.03.2022 and all States, including Kerala, were asked to submit complete proposal as per the scheme's guidelines to this Ministry on or before 31.03.2022. Since the complete proposal was not received from the State Government of Kerala on or before the last date of the scheme i.e. 31.03.2022, central share could not be released to the State Government of Kerala. The scheme of reimbursement of central share to the State Government has been closed with effect from 01.04.2022.

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